

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 119  
TO BE ANSWERED ON 17.07.2017**

**REGISTRATION OF EMPLOYERS/EMPLOYEES**

**119. SHRI SUMAN BALKA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether ESIC has introduced a new Scheme to promote Registration of Employers/Employees and if so, the details thereof;**
- (b) whether ESIC has also enhanced Ceiling on Medical Expenditure and if so, the details thereof; and**
- (c) the details of steps taken by ESI Corporation to bring more and more workers under the Social Security Coverage of ESI Scheme?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a): Yes, Madam. A Scheme to Promote Registration of Employers/Employees (SPREE) was launched to give one time opportunity to the employers to cover left- out/uncovered employees. The Scheme was initially open from 20.12.2016 to 31.03.2017 and further extended upto 30.06.2017.**

**The salient features of the Scheme were as under:**

- i) The employers registered during the period will be treated as covered from the date of registration or as declared by them.**
- ii) The newly registered employees shall be treated as covered from date of their registration.**

**(b): Yes, Madam. Employees State Insurance Corporation (ESIC) has approved enhancement of ceiling on medical expenditure incurred by State Governments from Rs.2150/- to Rs.3000/- per Insured Persons (IPs) for the year 2017-18.**

**(c): The ESI Scheme has been extended to 325 districts in full where the scheme was earlier available in centres. Apart from that, the ESI scheme has also been extended to 89 District Headquarters in the non-implemented areas. Besides this, regular inspections are conducted by the ESIC to bring more workers under the Social Security coverage of ESI Scheme.**

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